

YEARWISE INDEX OF MAIN NOTIFICATIONS IN FORCE AS ON 1.3.2015

APPENDIX 'A'

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(1)	(2)	(3)	(1)	(2)	(3)
	1971			1996	
167/11.12.1971	G.E. 35	1198	9/23.7.1996	G.E. 49	1223
	1979		10/23.7.1996	G.E. 27	1176
263/22.12.1979	G.E. 7	888		1997	
	1984		10/1.3.1997	G.E. 36	1198
82/31.3.1984	G.E. 46	1212		1998	
	1986		23/1.8.1998	Ch. 48	365
214/25.3.1986	G.E. 21	1169	24/5.8.1998	Ch. 86	695
221/2.4.1986	G.E. 44	1208		1999	
	1987		13/28.2.1999	G.E. 37	1200
198/28.8.1987	G.E. 38	1203	15/26.3.1999	Ch. 25	141
	1988		32/8.7.1999	G.E. 8	889
88/1.3.1988	G.E. 39	1204	33/8.7.1999	G.E. 9	928
	1989		34/21.7.1999	Ch. 48	366
	1991			2001	
147/19.5.1989	G.E.5	873	26/11.5.2001	Ch. 24	125
	1992		27/11.5.2001	Ch. 21	110
62/25.7.1991	G.E. 43	1208	39/31.7.2001	G.E. 20	1162
	1993		20/30.4.2001 (N.T.)	Ch. 61	460
70/17.6.1992	G.E. 24	1173		2002	
83/16.9.1992	G.E. 25	1175	28/13.5.2002	Ch. 27	158
	1994		29/13.5.2002	G.E. 11	937
74/28.2.1993	G.E. 34	1196	52/17.10.2002	Ch. 24	126
	1995		56/14.11.2002	G.E. 15	952
83/11.4.1994	G.E. 22	1171	57/14.11.2002	G.E. 14	946
84/11.4.1994	G.E. 23	1172		2003	
130/21.9.1994	G.E. 33	1196	8/1.3.2003	G.E. 1	841
138/10.11.1994	G.E. 6	886	22/31.3.2003	G.E. 2	848
			23/31.3.2003	G.E. 3	864
			24/31.3.2003	G.E. 4	872
			41/14.5.2003	Ch. 27	160
			46/17.5.2003	Ch. 54	417
			49/10.6.2003	G.E.19	1156
			50/10.6.2003	G.E. 18	1013
62/16.3.1995	G.E. 32	1193	53/17.6.2003	Ch. 87	705
63/16.3.1995	G.E. 31	1190	56/25.6.2003	G.E.17	1006
64/16.3.1995	G.E. 30	1179	71/9.9.2003	G.E. 16	983
65/16.3.1995	G.E. 28	1178		2004	
67/16.3.1995	G.E. 26	1175	3/8.1.2004	G.E. 41	1206
89/18.5.1995	G.E. 47	1212	8/21.1.2004	G.E. 10	935
108/28.8.1995	G.E. 45	1209	30/9.7.2004	G.E. 51	1296

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(1)	(2)	(3)	(1)	(2)	(3)
31/9.7.2004	G.E. 48	1213	1/6.2.2010	G.E. 61A	1305
37/4.8.2004	Ch.27	158	15/27.2.2010	G.E. 64	1326
38/4.8.2004	Ch.27	159	16/27.2.2010	Ch. 24	130
57/31.12.2004	Ch.48	366	28/22.6.2010	Provision of Finance Act2010	13
	2005		33/19.10.2010	G.E. 65	1326
1/24.2.2005	After T.A.	6		2011	
2/24.2.2005	After T.A.	7			
3/24.2.2005	G.E. 53	1301	1/1.3.2011	G.E.61B	1311
5/24.2.2005 (NT)	After T.A.	7	2/1.3.2011	G.E.61C	1317
6/1.3.2005	Appendix VI	839	13/1.3.2011	Ch.61	461
20/13.5.2005	G.E. 54	1301	14/1.3.2011	Ch.85	690
21/13.5.2005	G.E. 55	1302	16/1.3.2011	Ch.84	660
23/13.5.2005	G.E. 29	1178	17/1.3.2011	G.E.40	1206
32/17.8.2005	G.E. 62	1322	18/1.3.2011	Ch.33	256
33/8.10.2005	G.E. 42	1207	27/31.3.2011	G.E.66	1327
	2006		31/24.3.2011	Ch.61	461
3/1.3.2006 (NT)	Ch.21	109		2012	
3/1.3.2006	G.E.56	1303	7/17.3.2012	G.E.52	1299
4/1.3.2006	G.E. 57	1303	9/17.3.2012 (NT)	Ch.71	513
5/1.3.2006	G.E. 58	1303	12/17.3.2012	G.E.50	1225
6/1.3.2006	G.E. 59	1303	30/9.7.2012	G.E.48A	1213
9/1.3.2006	Second Schedule	758	31/9.7.2012	G.E.48B	1216
11/1.3.2006	Appendix-I	795	32/9.7.2012	G.E.48C	1218
15/19.6.2006 (N.T.)	Ch. 21	110	33/9.7.2012	G.E.48D	1220
25/20.11.2006 (N.T.)	Ch. 27	154		2013	
34/14.6.2006	G.E. 63	1324	2/18.2.2013	Ch.5	42
	2007		3/18.2.2013	Ch.5	44
17/1.3.2007	Ch. 72	545	7/1.3.2013	G.E.19A	1160
20/25.4.2007	G.E. 13	938	14/18.4.2013	Ch.5	45
32/30.7.2007	Ch. 84	660	19/23.5.2013	G.E.67	1327
	2008		22/29.7.2013	Ch.30	231
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49/24.12.2008(N.T)	Appendix V	835	13/11.7.2014	G.E.69	1329
61/24.12.2008	Ch. 27	160	23/21.11.2014	G.E. 70	1330
62/24.12.2008	Ch. 27	161	25/11.12.2014	G.E. 71	1331
	2009			2015	
21/7.7.2009	Ch. 27	161	10/1.3.2015	Ch. 27	161
	2010		11/11.3.2015	Ch. 27	161
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(1)	(2)	(3)
1/22.6.2010	Appendix IVA	815
2/22.6.2010	Appendix IVA	815
3/22.6.2010	Appendix IVA	815
4/22.6.2010	Appendix IVA	815
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6/22.6.2010	Appendix IVA	816
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1/1.3.2015	Appendix IVA	816

APPENDIX 'B'**LIST OF CENTRAL EXCISE NOTIFICATIONS (TARIFF/NON TARIFF) RESCINDED/SUPERCEDED/
VALIDITY EXPIRED DURING THE PERIOD 10.7.2004 TO 1.3.2015**

S.No.	Notification No. Superseded/Rescinded/Validity Expired	Notification No. by which Rescinded/Superseded
1.	14/1.3.2002	Validity Expired
2.	15/1.3.2002	Validity Expired
3.	14/1.3.2003	Validity Expired
4.	15/1.3.2003	Validity Expired
5.	9/1.3.2003	11/1.3.2005
6.	11/1.3.2003	11/1.3.2005
7.	42/14.5.2003	11/1.3.2005
8.	7/1/3/2005	24/13.5.2005
9.	12/1.3.2005	24/13.5.2005
10.	9/1.3.2005	25/16.5.2005
11.	10/1.3.2003	10/1.3.2006
12.	115/30.4.1975	21/1.3.2006
13.	313/8.11.1977	21/1.3.2006
14.	124/26.5.1984	21/1.3.2006
15.	215/9.11.1984	21/1.3.2006
16.	167/1.3.1986	21/1.3.2006
17.	27/7.5.1997	21/1.3.2006
18.	6/1.3.2002	21/1.3.2006
19.	44/14.5.2003	21/1.3.2006
20.	32/9.7.2004	21/1.3.2006
21.	36/9.7.2004	21/1.3.2006
22.	4/1.3.2005	21/1.3.2006
23.	13/1.3.2005	21/1.3.2006
24.	13/1.3.2002 (N.T.)	2/1.3.2006 (N.T.)
25.	16/2.6.1998 (N.T.)	3/1.3.2006 (N.T.)
26.	34/28.6.2001	17/1.3.2007
27.	38/19.12.2007	44/16.7.2008
28.	14/1.3.2008	28/10.5.2008
29.	22/7.7.2009	17/27.2.2010

S.No.	Notification No. Superseded/Rescinded/Validity Expired	Notification No. by which Rescinded/Superseded
30.	18/27.2.2010	26/10.5.2010
31.	17/27.2.2010	35/21.12.2010
32.	49/30.12.2006	7/1.3.2011
33.	76/10.2.1986	17/1.3.2011
34.	3/24.2.2005	12/17.3.2012
35.	3/1.3.2006	12/17.3.2012
36.	4/1.3.2006	12/17.3.2012
37.	5/1.3.2006	12/17.3.2012
38.	6/1.3.2006	12/17.3.2012
39.	10/1.3.2006	12/17.3.2012
40.	9/17.3.2012	27/30.5.2012
41.	10/17.3.2012	27/30.5.2012
42.	11/17.3.2012	27/30.5.2012
43.	18/17.3.2012	27/30.5.2012
44.	23/8.5.2012	27/30.5.2012
45.	20/24.3.2011	6/1.3.2013
46.	145/19.5.1989	18/23.5.2013
47.	28/22.6.2010	17/1.3.2015
48.	29/22.6.2010	17/1.3.2015

